

Gujarat High Court observations on Hindi

†653. SHRI SATYAVRAT CHATURVEDI:
SHRI MOTILAL VORA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the attention of Government has been drawn towards the recent observations attributable to Gujarat High Court according to which India does not have any national language and Hindi is not a national language officially;

(b) if so, the reaction of Government thereto; and

(c) the steps being taken by Government to give the status of a national language to Hindi?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN): (a) to (c) There is no provision in the constitution of India to declare Hindi a national language. According to the Article 343 of the constitution, Hindi is the official language of the Union.

Withdrawal of Central Security Forces from Kashmir valley

†654. MISS ANUSUIYA UIKEY: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that removal of the central security forces deployed at Kashmir valley and withdrawal of privileges given to them are under consideration;

(b) if so, whether Government thinks that now the Kashmir valley has been brought under peace and the problems of terrorism and infiltration exist no more;

(c) whether now the State police will take a lead role in Jammu and Kashmir instead of central security forces; and

(d) whether the removal of central security forces will not adversely affect the security system of the country when the country is continuously facing the problem of terrorism?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN): (a) No, Sir.

(b) to (d) Do not arise.

Integrated network of naxalites

†655. SHRI SHREEGOPAL VYAS: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the State-wise details of the number of naxalites arrested and imprisoned;

(b) whether an integrated network of naxalites has been detected;

(c) if so, whether the mastermind and heads of this network have been caught;

(d) if so, the names of such persons; and

†Original notice of the question was received in Hindi.